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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 9950/2017 & CM Nos.40537-40538/2017**

KOTHARI PRODUCT LTD.

..... Petitioner

Through: Mr Pankaj Bhatia, Mr Dhruv Surana,
Mr Nipun Goel and Mr Ashish
Choudhury, Advocates.

versus

**JOINT DIRECTOR GENERAL OF FOREIGN
TRADE**

..... Respondent

Through

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

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17.11.2017

The Hon'ble Judge is not holding Court today as he is attending
National Judicial Conference for High Court Justices on Intellectual
Property Rights at Bhopal.

List on 28.11.2017.

B.O.

(COURT MASTER)

**NOVEMBER 17, 2017
MK**